

**SUPREME COURT OF INDIA**

Additional Commissioner of Income-tax, Gujarat, Ahmedabad

Vs.

Mohanbhai Pamabhai

(R. S. Pathak, C.J., M. M. Dutt and Ranganath Misra JJ.)

12.02.1987

**ORDER**

The Text below is only a summarized version of the order pronounced  
Appeal dismissed in view of judgment in similar case.